

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:834

ANSWERED ON:29.07.2010

ENTRANCE EXAM FOR LAW GRADUATES

Deora Shri Milind Murl;Majumdar Shri Prasanta Kumar;Reddy Shri Magunta Srinivasulu;Tirkey Shri Manohar

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Hon`ble Supreme Court has given its final decision on the proposal of Bar Council of India to conduct Bar Entry test;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be implemented?-

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (c) The information is being collected and will be laid on the Table of the House.